COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 220 OF 2015

29th August, 2018 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Tata Sponge Iron Ltd.				Appellant(s)
		Versus		
Odisha Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Mr. R. M. Patnaik Mr. P. P. Mohanty		
Counsel for the Respondent(s)	:	Mr. G. Umapathy Mr. Rutwik Panda Ms. Anshu Malik for R-1		
		Mr. Raj Kumar Mehta Ms. HimanshiAndley for R-2	& 3	
		Mr. R. B. Sharma Mr. Mohit Mudgal for R-4 &	5	

ORDER

List the matter for hearing on 28.09.2018, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) **Technical Member**

(Justice N. K. Patil) **Judicial Member**

Bn/pr